

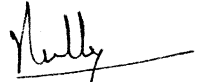
**No.9/2/2010 Coord (RTI)
Government of India
Ministry of Corporate Affairs**

5th floor, A-Wing, Shastri Bhavan,
Dr. Rajendera Prasad Road,
New Delhi-110001.

Dated : 9th June.2010

OFFICE ORDER

In terms of the provisions contained in sub-section (1) of Section 19 of the Right to Information Act, 2005 Shri Santosh Kumar, Registrar, LLP is hereby designated as First Appellate Authority on Limited Liability Partnership (LLP) matter in respect of Ministry of Corporate Affairs with immediate effect and until further orders.



(R.C.Tully)

**Under Secretary to the Government of India
Telephone No. 2307-3734**

To
**Sh. Santosh Kumar,
ROL, LLP, MCA**

Copy to:-

1. PS to Minister for Corporate Affairs,
2. Sr. PPS to Secretary
3. PS to Special Secretary.
4. PS to JS (AKS)
5. PS to JS(R)
6. EA/Adviser (Cost)
7. All Officers and Sections in the Ministry of Corporate Affairs.
8. All Regional Directors/Registrar of Companies/Official Liquidators.
9. Web Master/NIC with request to upload the Office Order in the Website of the Ministry.